### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 152 (To be answered on the 2<sup>nd</sup> February 2023)

### LAPSES FOUND BY DGCA

## 152. SHRI RAMDAS C. TADAS

# Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Directorate General of Civil Aviation (DGCA) has recently detected several lapses during surprise checks at airports across the country and if so, the details thereof;

(b) whether the lapses at Mumbai Airport have been brought to the notice of DGCA;

(c) if so, the action taken in this regard and the details of the lapses detected thereon; and

(d) whether any responsibility has been fixed for such lapses and if so, the details thereof?

#### ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) Directorate General of Civil Aviation (DGCA) conducts annual surveillance inspections of airports. The Level-I (Significant) and Level-II (Non-significant) findings/observations are communicated to the Aerodrome operator post inspection for the necessary corrective action.

(b), (c) and (d) The inspection of Mumbai Airport was last conducted from 24th Jan 2022 to 28th Jan 2022. No Level-I (Significant) observations were observed. However, Level-II (Non-significant) findings/observations in surveillance inspection were forwarded to the aerodrome operator, Mumbai International Airport Limited (MIAL), which have been addressed by the aerodrome operator.

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